

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A. No. 400/2017**

New Delhi this the 3<sup>rd</sup> day of February, 2017

**Hon'ble Mr. P. K. Basu, Member (A)**

Shri Surendra Chawla,  
Age 60 years,  
S/o. Sh. B. L. Chawla,  
Group 'A', Joint Advisor (Retd.)  
B-119, Shivalik,  
Malviya Nagar, New Delhi-110 017. ....Applicant

(None for the applicant)

Versus

Department of Telecommunications through :

1. The Secretary,  
Department of Telecommunications,  
Ministry of Communications & Information Technology,  
Sanchar Bhawan, New Delhi.
2. Chairman  
Telecom Regulatory Authority of India,  
Mahanagar Doorsanchar Bhavan,  
Jawahar Lal Nehru Marg,  
New Delhi. ....Respondents

**O R D E R (ORAL)**

**Hon'ble Mr. P. K. Basu, Member (A)**

The O.A is disposed of at this stage, with a direction to the respondents to consider the representation of the applicant dated 23.07.2015 and pass a reasoned and speaking order thereon within a period of two months from the date of receipt of a certified copy of this order. No costs.

(P. K. Basu)  
Member (A)

/Mbt/